F. No. J-11016/1/2017-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 1st August, 2018

## **ORDER**

The President is pleased to engage following two Advocates as **Group 'B'** Panel Counsel for conducting Central Government litigation before the Supreme Court of India, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

## SUPREME COURT OF INDIA GROUP 'B' PANEL COUNSEL

SI. No.	Name of Advocates	Contact details	Enrollment number
1.	Shri M. P. Parthiban	B-54, First Floor, Sector-14, NOIDA, Pin-201301 Mob: 9818043063 Email: parthi400@gmail.com	MS/1068/2009
2.	Mrs. Padmavathy	C-58/20, B-404, P.M.O. Housing Society, Sector-62, NOIDA-201301. Mob: 9990896657 Email:padmavathyraghavan100769@gmail.com	D/3168/1999

- 2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

## Copy to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
- 3. The Registrar, Supreme Court of India, New Delhi.
- 4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
- 5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
- 6. The two Group 'B' panel counsel, as above.
- 7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in